

BY E-MAIL/SPECIAL MESSENGER

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/89/3545/A

From :- Shri Mridul Kumar Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Anup Narayan Ghosh
Presiding officer/Member
MACT,Dhubri.

Dated Guwahati, the 19th June, 2018.

Sub:- **Earned Leave along with station leave permission.**

Ref:- 1. letter No.MACT/ESSTT/DHU/02/2018/501 DTD. 12.06.2018.
2.letter No.MACT/ESSTT/DHU/02/2018/504 Dtd 13.06.2018

Sir,

With reference to the above, I am directed to inform you that your prayer for earned leave for 31 days w.e.f. 09.07.2018 to 08.08.2018 along with station leave permission w.e.f. the evening of 08.07.2018 to till the morning of 09.08.2018.(prefixing 08.07.2018 being Sunday) has been granted, as prayed for.

Further, you are requested to hand over charge of your court and office to the District and Sessions Judge, Dhubri , before proceeding on earned leave.

Yours faithfully,


REGISTRAR (VIGILANCE)

s/halensh

Memo NO.HC.VII-128/89/_____/A, dated

Copy to:

The District and Sessions Judge, Dhubri for information and necessary action. He will act as DDO during the period of absence of Shri Ghosh on earned leave, as per Hon'ble Court's notification No.HCVII-91/2006/4059/A Dated.22.08.2017

sd/-

REGISTRAR (VIGILANCE)